

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.111
IB-650(ND)/2020

IN THE MATTER OF:

M/s. News Link Services (India) Private Limited
Vs.
ROC, NCT Of Delhi & Haryana

....APPLICANT

....RESPONDENT

SECTION

U/s 59

Order delivered on 16.08.2021

CORAM:

SHRI P.S.N PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Appellant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

Put up on 19.8.2021.


(Madhu Narula)
Court Officer